

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-219
IB-3476(ND)/2019

IN THE MATTER OF:

Yudhveer Malhotra.

Vs.

M/s Ansal Urban Condominiums Pvt Ltd.

....FINANCIAL CREDITOR

....CORPORATE DEBTOR

SECTION

U/s 7 IBC code 2016

Order delivered on 05.03.2020

CORAM:

CH. MOHD. SHARIEF TARIQ

MEMBER (JUDICIAL)

SMT SUMITA PURKAYASTHA

MEMBER (TECHNICAL)

PRESENT:

For the Applicant/FC : Mr. Manish Kaushik, Ms. Anannya Nayyar, Advocates

For the Respondent/CD :

For the Intervener :

ORDER

Counsel for the Financial Creditor is present. No representation on behalf of the Corporate Debtor. Counsel for the Financial Creditor is directed to file an affidavit of service along with the proof.

List on 17.4.2020.

S.d

(SUMITA PURKAYASTHA)
MEMBER (TECHNICAL)

S-d

(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)

Surjit